The Gazette of India

MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

NOTIFICATION

New Delhi, the 24th May, 2016

S.O. 1867(E).—In exercise of the powers conferred by section 10 of the Khadi and Village Industries Commission Act, 1956 (61 of 1956), read with section 21 of the General Clauses Act, 1897 (10 of 1897), the Central Government hereby rescinds the notification of the Government of India in the Ministry of Micro, Small and Medium Enterprises, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), vide S.O. 604(E), dated the 28th February, 2014, except as respects things done or omitted to be done before such rescission.

[F. No. 6(6)/2013-KVI-II]

B. H. ANIL KUMAR, Jt. Secy.